

IN THE HIGH COURT OF ORISSA, CUTTACK

WP(C) No.13403 of 2015

Bipin Bihari Pradhan ... .. Petitioner  
-Versus-  
State of Odisha & others ... .. Opp. Parties



AFFIDAVIT FILED ON BEHALF OF CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER, KHURDA IN COMPLINACE OF THE ORDERS DTD.14.07.2021 AND 02.09.2021

25/208

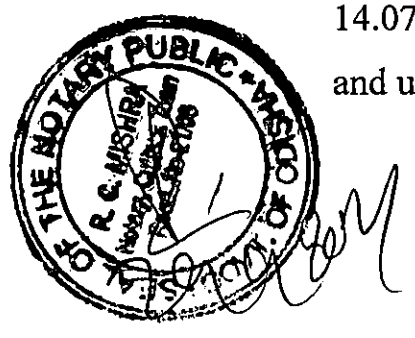
I, Dr.Indira Kumari Rath, aged about 56 years, W/o: Dr.Anil Kumar Mishra, at present working as Additional District Public Health Officer (Leprosy), Khordha, At/PO/Dist. Khordha do hereby solemnly affirm and state as follows:-

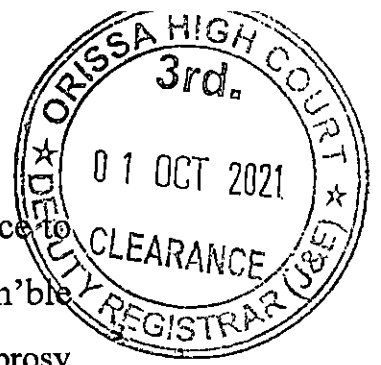
1. That I have been duly authorised by the Chief District Medical & Public Health Officer, Khordha to swear this affidavit on his behalf. I am well acquainted with the facts of the present case and competent to swear this affidavit in my official capacity.

2. That, I have gone through the orders dtd. 14.07.2021 and dtd. 02.09.2021 of the Hon'ble Court and understood the contents thereof.

Indira Kumari Rath

*Handwritten initials/signature*





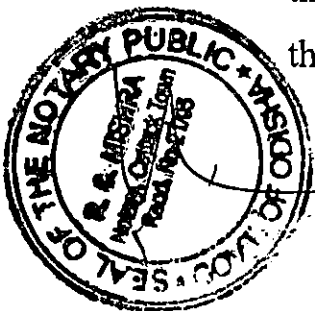
3. That, it is humbly submitted that in obedience to para No. 3(i) of the aforesaid direction of the Hon'ble Court dtd. 2.9.2021 the residents of the said Leprosy Colonies are provided Grade-I Micro Cellular Rubber (MCR) footwear. The District Social Security Officer, Khordha has promised to provide the Grade-II footwear keeping in mind the requirements within eight weeks.

4. That, it is humbly submitted that in obedience to para No. 3(iv) of the aforesaid direction of the Hon'ble Court dtd. 2.9.2021, trained leprosy worker and paramedical worker are instructed to visit the colonies once a week vide office order no.10671 dated 13.09.2021. Copy of the office order dtd. 13.09.2021 is enclosed herewith and marked as Annexure-A for kind perusal.

5. That it is humbly submitted that according to the aforesaid order of the CDMO different officials and trained health workers of the district have visited the Leprosy colonies on different dates for distribution of MCR Footwear and medicines for minor ailments. Copy of the action taken report dtd. 28.09.2021 of the CDM & PHO, Khordha is annexed herewith and marked as Annexure-B for kind perusal.

6. That the answering Opp. Party craves for leave of the Hon'ble Court to make further submissions and file further affidavits in support of their contentions, in the interest of justice and for effective adjudication by the Hon'ble Court.

*Jandina Kumari Rathi*



7. That the facts stated above are true to my knowledge, based on available official records and the rest are humble submissions before the Hon'ble Court.

Identified by *P.K. Mohanty*  
Advocate's Clerk A.G.'s Office *29/9/21* ( Deponent. *Indira Kumari Rathi* 29.9.21

**CERTIFICATE**

Certificate that due to non-available of cartridge papers white papers have been used.

Cuttack

Dated 29/09/2021

*M. S. Rao*  
Addl. Government Advocate.



Solemnly affirm on in oath by the Deponent at Cuttack on *29.9.21* being indentified by *P.K. Mohanty* Advocate/Adv's Clerk/Asst. AG'S office/Notary Personally, that the facts stated above are true to the best of his/her knowledge.

*P. C. Mishra*  
P. C. MISHRA, Notary, Cuttack Town, ODISHA  
Regd. No-21/05.

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ANNEXURE - A

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER, KHORDHA

Letter no 10671

date 13/9/21

To

Dr Indira kumara Rth,ADPHO (LEP)

Dr Soumyakant satyasundar,DLC

Mr S.K Dutta,/Mr Santosh Behera

Sir,

According to the decisions taken in the high level district coordination meeting held in revenue I B on 8.9.21 under chairmanship of the Collector cum District Magistrate obeying the order of the Hon'ble High Court ,Odisha the DLC/ADPHO(lep) must visit the leprosy colonies once a month & the paramedical worker trained in leprosy once a week. They must indicate this in their advance tour plan & document their activity there ie: they must write the name of persons provided MCR footwear, ulcer dressing kit in a register so that it can be produced in the court when required. You are also requested to facilitate data collection about living condition, education of the children, livelihood in the format shared previously.

Yours faithfully

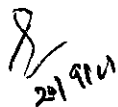
  
Chief District Medical & Public Health Officer, Khordha

attested

Raus  
ADPHO (LEP)  
Khordha.

Seen

  
20/9/21

  
20/9/21

## OFFICE OF THE CHIEF DISTRICT MEDICAL &amp; PUBLIC HEALTH OFFICER, KHURDHA

No 11472

Dt. 28.9.21

To

The Additional District Magistrate, Khordha

Sub -Action taken regarding health services to inmates of leprosy colonies

Sir,

As per the instruction of the Hon'ble High Court, Odisha for providing health services to the inmates of leprosy colonies the trained paramedical workers have been ordered to visit the colonies once a week vide this office letter no 10671 /dt13.9.21 to address their health needs. Accordingly the dates of visit to the colonies are as follows-

Date	Name of colony	Person visited	Service provided
9.9.21	Bhagabat, Khordha	DLO, DLC	MCR Footwear
11.9.21	Bapuji & dharabati, jatani	BNLW, Jatani	MCR Footwear
14.9.21	Shantidan, Khordha	DLO, DLC, PMW	MCR Footwear
15.9.21	Bapuji, jatani	DLO, DLC	Health assessment
17.9.21	Dharabati	BNLW, Jatani	MCR Footwear
21.9.21	Bhagabat, Khordha	DLO, DLC	Health assessment
28.9.21	Bhagabat, Khordha	DLC & PMW	Distribution of medicines
28.9.21	Shantidan colony	DLC & PMW	Distribution of medicines

This is for favour of your kind information & necessary action.

Yours faithfully



Chief District Medical &amp; Public Health Officer, Khordha

Memo no 11473

date 28-9-21

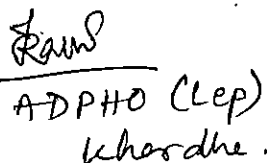
Copy forwarded to The DSSO, Khordha for favour of information & necessary action.

Yours faithfully



Chief District Medical &amp; Public Health Officer, Khordha

attested

  
ADPHO (Lep)  
Khordha.